

अधिकारी ने जारी किये थे और क्यों ;
और

(ग) नियमों का उल्लंघन करने वाले अधिकारी के खिलाफ सरकार ने क्या कार्यवाही की है ?

रक्षा मंत्रालय में राज्य मंत्री (श्री के०पी० सिंह देव) : (क) से (ग) इस मामले की विस्तृत जांच के लिये सूचना एकत्र की जा रही है।

चीन को घटिया किस्म के तम्बाकू का निर्यात

686. श्री हरी शंकर भाभड़ा:

श्री कलराज मिश्र :

श्री लाखन सिंह :

क्या वाणिज्य मंत्री 15 मार्च, 1983 को राज्य सभा में अतारांकित प्रश्न 1666 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) चीन को कितने मूल्य का तम्बाकू सप्लाई करने का वचन दिया गया था जिसे घटिया किस्म का तम्बाकू होने के कारण चीन ने लेने से इन्कार कर दिया था ; और

(ख) घटिया किस्म का तम्बाकू सप्लाई करने वाली भारतीय कम्पनियों के नाम क्या हैं और इस संबंध में सरकार ने क्या कार्यवाही की है ?

वाणिज्य मंत्रालय में राज्य मंत्री (श्रीमती रामदुलारी सिन्हा) : (क) तथा (ख) तम्बाकू बोर्ड के अनुसार चीन को कथित घटिया क्वालिटी के तम्बाकू के निर्यात के लिये निम्नलिखित भारतीय निर्यात-तकों के विरुद्ध लगभग 7 मिलियन अमरीकी

डालर के दावे हैं :—

1. मै० मही लक्ष्मैया एण्ड कं० (प्रा०) लि० ।
2. मै० मही वेंकटरमन एण्ड कं० (प्रा०) लि० ।
3. मै० आई टी सी लि० ।
4. मै० श्री जयलक्ष्मी टोबैको कं० प्रा० लि० ।
5. मै० श्री जयलक्ष्मी टोबैको इंटर-नेशनल
6. मै० गैंगीननी टोबैको
7. मै० मितापल्ली आदिनारायण एण्ड कं०

विपणन तथा निरीक्षण निदेशालय द्वारा तम्बाकू के निर्यातों पर क्वालिटी नियंत्रण उपाय सक्ष्मता से लागू किये जा रहे हैं।

New base of Indian Navy Diving team

687. SHRI VISHVAJIT PRITHVI-JIT SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that a new base of the Indian Navy Diving Team has been set up in Delhi to render assistance to victims of disasters, mishaps and natural calamities in North India;

(b) if so, what is the strength of the force; and

(c) what is the nature of assistance that would be made available to the victims?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K P. SINGH DEO): (a) Yes, Sir.

(b) 1 officer and 10 sailors.

(c) Indian Navy Diving Team renders emergent diving assistance in

times of natural calamities/accidents. They also render diving assistance for national development projects and to other civil authorities as and when required.

Assistance under US development assistance programme

688. SHRI VISHVAJIT PRITHVIJIT SINGH: Will the Minister of FINANCE be pleased to refer to the answer to Unstarred Question 239 given in the Rajya Sabha on the 22nd February, 1983 and state what is State-wise allocation under the US Development Assistance Programme out of amount of Rs. 3.9 crores earmarked for Integrated Rural Health and Population?

THE MINISTER OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE): For the Integrated Rural Health and Population Project, the U.S. Agency for International Development (USAID) have extended total grant assistance of \$ 40 million. The assistance of \$ 4.05 million (Rs 3.9 crores) referred to in reply to Unstarred Question 239 in the Rajya Sabha on 22nd February, 1983 is part of this total assistance.

USAID funds under the above project are utilised for financing Government of India's Model Plan for basic health and family planning services in 14 selected districts of Maharashtra, Gujarat, Punjab, Haryana and Himachal Pradesh. Allocations are made to these State Governments by the Ministry of Health and Family Welfare from time to time and the amount released upto 15-4-1983 is as follows:

	(Rs. crores)
Maharashtra	3.66
Gujarat	3.96
Haryana	1.43
Punjab	2.69
Himachal Pradesh	6.67
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	18.41

Fresh Export Markets of Coffee, Tea and Cashew

689. SHRI VISHVAJIT PRITHVIJIT SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the S.T.C. has been exploring fresh export markets for the exports of coffee, tea, cashew-nuts etc.; and

(b) if so, to what extent success has been achieved in this regard so far?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA):

(a) Yes, Sir.

(b) The results achieved in this direction have been quite encouraging as would be seen from the following:

Tea: S.T.C. has been able to make a dent in the Algerian market for green tea by obtaining in 1981-82 first order of around 500 MT valued at Rs. 1.30 crores. During the year 1982-83, S.T.C. secured orders for 3000 MT valued at Rs. 6.90 crores black tea from Iran and 3000 MT valued at Rs. 7 crores green tea from U.S.S.R.

Coffee: During 1980-81, S.T.C. for the first time was able to obtain an order for 3300 MT of green coffee valued at Rs. 9.23 crores from Algeria and 1000 MT valued at Rs. 2.10 crores from Romania. Negotiations are presently afoot to finalise long term business relationship with Algeria for export of coffee and other agricultural products. However, during 1981-82 and 1982-83 because of stiff competition from other exporting countries, S.T.C. has not been able to capture any new market.

Basmati rice: During 1982-83 S.T.C. succeeded in exporting 4100 MT (Rs. 261.64 lakhs) of basmati rice to Saudi Arabia and 34 MT (Rs. 3.43 lakhs) to U.S.A.

Jute Goods: During 1981-82, S.T.C. was able to secure an order of